

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No-207-IA 425(AHM) 2022
In
CP(IB) 184 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW Motors Ltd

.....Applicant

.....Respondent

Order delivered on ..21/06/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Resolution Applicant : Mr. Devang Nanavati, Sr, Adv. with Mr. Monaal
Davawala, Adv.
For the Suspended Management : Ms. Prachiti Shah, Adv. & Mr. Urjit Dave, Adv.
For the RP : Mr. Bishwajit Dubey, Adv.
For the CoC : Mr. Ajiz M K, Adv.

ORDER

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In the meantime, Learned Counsel for RP is directed to ensure that the physical copy of the note filed is brought on record.

List on 24.06.2022 at 2.30 pm.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**